

107/
27-12-23

HIGH COURT OF DELHI, NEW DELHI
(Gazette II-A Branch)

No. 8721-8735 /DHC/Gaz.II-A/G-10/2023 Date: 22/12/2023

To

- 2072/B
27 DEC 2023
1. The Pr. District & Sessions Judge (HQ), Tis Hazari Courts, Delhi.
 2. The Pr. District & Sessions Judge, South District, Saket Courts, Delhi.
 3. The Pr. District & Sessions Judge, East District, Karkardooma Courts, Delhi.
 4. The Pr. District & Sessions Judge, South-West Distt., Dwarka Courts, Delhi
 5. The Pr. District & Sessions Judge, Shahdara District, Kkd Courts, Delhi.
 6. The Pr. District & Sessions Judge, South-East District, Saket, Delhi.
 7. The Pr. District & Sessions Judge, West District, Tis Hazari Courts, Delhi.
 8. The Pr. District & Sessions Judge, New Delhi Distt, Patiala House Courts.
 9. The Pr. District & Sessions Judge, North-West District, Rohini Courts, Delhi.
 10. The Pr. District & Sessions Judge, North District, Rohini Courts, Delhi.
 11. The Pr. District & Sessions Judge-cum-special Judge (PC Act) (CBI), Rouse Avenue Courts Complex, New Delhi.
 12. The Pr. District & Sessions Judge, North-East District, Kkd Courts, Delhi.
 13. The Pr. Judge, Family Courts (HQ), Dwarka, Delhi.
 14. The Director, Delhi Judicial Academy, Dwarka, Delhi.
 15. The Principal Secretary, LJ&LA, Govt. of NCT of Delhi.

Sub: Change of name in r/o an officer of Delhi Judicial Service from Padma Landol to Padma Ladol.

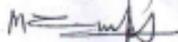
Sir/Madam,

I am directed to forward herewith copy of a Notification No.88/DHC/Gaz.II-A/G-10/2023 dated 22.12.2023, regarding change of name of Ms. "PADMA LANDOL" to "PADMA LADOL", an officer of Delhi Judicial Service, presently posted as Metropolitan Magistrate in New Delhi District, Patiala House Courts. The necessary changes be incorporated by the district(s) concerned, in the service book and other records pertaining to the officer.

Judl. Br.
27/12/2023

Encl.: As above.

Yours sincerely,



(Mukesh Gupta)

Deputy Registrar (Gaz. II-A)
for Registrar General

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Offi. Pr. D. J. S. (H. S.)
27/12/23

Endst. No. _____/DHC/Gaz.II-A/G-10/2023

Date:

1. Ms. Padma Ladol, Metropolitan Magistrate, through the Pr. District & Sessions Judge, New Delhi District, Patiala House Courts, New Delhi w.r.t. their Endst. No. 11244/Misc./Judl./NDD dated 17.10.2023.
2. The AOJ (Gaz.II-B), High Court of Delhi, New Delhi.
3. Personal files of concerned officer.

(Sunil Singh Negi)
Assistant Registrar (Gaz.II-A)

OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE (HQs): DELHI.

No. F.5 03/2023/ 30 - 96

Dated, Delhi the 02 JAN 2023

Subj:- Change of name in r/o an officer of Delhi Judicial Service from " Padma Landol" to " Padma Ladol".

Copy forwarded along with its enclosures for information and necessary action to :-

1. The Officer In-Charge, Administration I,II,III, Accounts, General Branch, Vigilance, Purchase Cell, Pool Cars, Library, Record Rooms, Copying Agencies, Web-site Committee(Hindi/English) and Computer Section, Tis Hazari Courts, Delhi.
2. The Administrative Civil Judge, (Central), Tis Hazari, Courts, Delhi.
3. The Sr. A.O.J / A.O J, Administration-I,II,III, Vigilance, Recruitment Cell, Filing Section, Accounts Branch, Fine & Audit Section, Care-Taking Branch, Computer Branch, Protocol Branch, LAC Branch, R & I Branch, 'LAYERS', ACR Cell, I.T. Cell, & Vulnerable Witness Deposition Complex(VWDC), Central District, Tis Hazari Court, Delhi.
4. The Accounts Officer, Accounts Branch, Central District, Tis Hazari Courts, Delhi.
5. The P.S. to Id. Principal District & Sessions Judge(HQs), Room No. 302-A, Tis Hazari Courts, Delhi.

(Ravinder Bedi)

District Judge (Commercial Court)-12
Officer In-charge Judicial Branch (Central)
For Principal District & Sessions Judge(HQs),
Delhi

HIGH COURT OF DELHI, NEW DELHI

No. 88 /DHC/Gaz.II-A/G-10/2023

Dated: 23/12/2023

NOTIFICATION:

Hon'ble the Chief Justice has been pleased to permit Ms. Padma Landol, an officer of Delhi Judicial Service, to change her name from "PADMA LANDOL" to "PADMA LADOL" and ordered that henceforth she will be known as "PADMA LADOL".

BY ORDER



(DR. SAURABH KULSHRESHTHA)
OFFICER ON SPECIAL DUTY (GAZETTE-II)

[दिल्ली राजपत्र (भाग-IV) साधारण में प्रकाशनार्थ]
दिल्ली उच्च न्यायालय: नई दिल्ली

सं. 88 /डी.एच.सी./गजट II-ए/जी-10/2023

दिनांक: 22/12/2023

अधिसूचना

माननीय मुख्य न्यायाधीश ने सुधी पदमा लेंडोल, दिल्ली न्यायिक सेवा की एक अधिकारी को अपना नाम "पदमा लेंडोल" से "पदमा लाडोल" करने की सहर्ष अनुमति देते हुए आदेश दिया है कि अब से उन्हें "पदमा लाडोल" के नाम से जाना जाएगा।

आदेशानुसार

डॉ. सौरभ कुलश्रेष्ठ

(डॉ. सौरभ कुलश्रेष्ठ)

विशेष कार्य अधिकारी (गजट-II)